

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

109. C.P.(IB)-1093(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.04.2024**

NAME OF THE PARTIES: Sushila Parmar International Private Limited

V/s.

Kisan Mouldings Limited

**Appearance**

For Petitioner : Adv. Viraj Parikh i/b. Agam Maloo

For Respondent : Adv. Rohit Gupta i/b. Srushti More

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Ld. counsel for the OC submits that he has moved an application for amendment of the Company Petition vide diary no. 2709138/04014/24. At the request of the OC, list on **06.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)